## CCPA No. 107/2006

[ Arising out of OA No. 229/2006 ]

## ORDER

## Date of Order: 14.10.2009

On the call out of the case, no one appeared for either side. From the perusal of the order sheet it appears that the learned counsel for the applicants had appeared on 27.03.2008 and thereafter she did not appear.

In the circumstances, it appears that the applicants have lost interest in pursuing the CCPA. We, therefore, dismiss this CCPA for non-prosecution.

[ Sudhir Kumar ]/M[A]

[ Anwar Ahmad ]/M[J]

srk.